



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 121/BB/ 2017	-	For filing objections	Rule-4 of IB	L&T Finance Ltd. Vs Dithi Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Respondents	
2.	VENKANNAR BEAR 9665495206	Plaintiff	

ORDER

Counsel for Financial Creditor is present. Counsel for Corporate Debtor is also present. He has filed memo stating that, the name of the Corporate Debtor has been changed. Counsel for Financial Creditor is directed to take steps to file one Amendment Petition for change in the name. Meanwhile for filing objections, list it on 22/03/2018.


Member (T)


Member (J)